

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

LOK SABHA

**UNSTARRED QUESTION NO. 1243
TO BE ANSWERED ON 03.12.2024**

ULPIN (Bhu-Aadhaar)

1243. Shri M K Raghavan:

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the Government has initiated any comprehensive and compulsory digital survey/resurvey projects for the country, if so, the details thereof and the time by which it is likely to be completed; and
- (b) whether the Government has set any timeframe for implementing ULPIN (Bhu-Aadhaar) and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) Government of India has been implementing a comprehensive programme for digitization/computerization of land records/registration process in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. The DILRMP is a demand driven programme and funds are released to States/UTs based on their proposals submitted for various components of the programme.

One of the components of DILRMP is Survey/Re-survey. The following 3 methodologies are prescribed under DILRMP and States/UTs have choice to opt for method(s) keeping in view their geographical terrain: (i) High Resolution Satellite Imagery (HRSI) method (ii) Aerial/Hybrid method and (iii) Electronic Total Station (ETS) / Differential Global Positioning System (DGPS) method. The DILRMP has been extended for a period of five (5) years from 01.04.2021 to 31.03.2026 with an outlay of Rs.875 crore.

In addition to, Department of Land Resources has initiated a new programme "National geospatial Knowledge based land Survey of urban HABitations (NAKSHA)" for creation of Land Records in Urban Areas as a pilot in more than 150 Urban Local Bodies (ULBs) across 28 states to ensure that urban land records are accurate. As part of this, Large-scale Mapping using 2D Nadir Camera, Oblique angle cameras and LiDAR sensor across the ULBs to generate Ortho Rectified Images (ORIs) and further undertake field survey activity with the help of ORI by formulating sufficient number of survey teams. The survey activity would be undertaken by the team by demarcating all land parcels on the ground using Global Navigation Satellite System (GNSS) Rovers and controllers.

In rural agricultural lands, some of the states like Andhra Pradesh, Haryana, Gujarat, Assam, Bihar, Odisha, etc. are carrying out resurvey with funding from DILRMP.

(b) Unique Land Parcel Identification Number ULPIN (Bhu-Aadhaar) is part of the Digital India Land Records Modernization Programme (DILRMP), which has been extended till March, 2026. The Unique Land Parcel Identification Number ULPIN (Bhu-Aadhaar) is a 14 digits– Alpha–numeric Unique ID assigned to each land parcel based on Geo-coordinates of vertices of the parcel (Latitude-Longitude). ULPIN (Bhu-Aadhaar) has so far been adopted in 29 States/UTs.
